

**FORMAT OF DECLARATION OF ASSETS OF
Hon'ble Mr. Justice Arun Palli
His Spouse and Dependant(s)
As on 24.11.2022 (Revised)**

1.	All immovable properties held individually or jointly	Description & Location	Remarks if any/ year of acquisition.
1.1	Self	(i) 100% share in House No. 246, Sector 19-A, Chandigarh, constructed on a plot measuring 507.49 Sq.Yds. (ii) ½ share in House No. 238, Sector 19-A, Chandigarh, constructed on a plot measuring 618.75 Sq.Yds. (iii) ½ share in Plot No. 1121, Block 'B', Sector 5, Ecocity, S.A.S. Nagar, Mohali, Punjab (measuring 500 Sq.Yds.). (iv) ½ share in Basement and Ground Floor of C-36, Defence Colony, New Delhi (v) Office Unit Commercial Space No. 114B, 1 st Floor, Splendor Forum, Jasola, New Delhi. (measuring 600 Sq.ft.)	The plot was initially purchased by mother on 31.03.1975. The house is presently on rent. Purchased on 20.10.2010. The house is presently on rent. Purchased on 24.08.2013. Purchased on 11.11.2022. Though the basement is in self occupation/possession but the ground floor is on rent. Purchased on 15.12.2010. The property is presently on rent.
1.2	Spouse	(i) ½ share in House No. 238, Sector 19-A, Chandigarh constructed on a plot measuring 618.75 Sq. Yds. (ii) Office Unit/Commercial Space No. 106A, Splendor Forum, Jasola, New Delhi (measuring 500 Sq.ft.). (iii) ½ share in Plot No. 1121, Block 'B', Sector 5, Ecocity, S.A.S. Nagar, Mohali, Punjab (measuring 500 Sq.Yds.). (iv) ½ share in Basement and Ground Floor of C-36, Defence Colony, New Delhi	Purchased on 20.10.2010. The House is presently on rent. Purchased on 6.4.2013. Purchased 24.08.2013. Purchased on 11.11.2022. Though the basement is in self occupation /possession but the ground floor is on rent.

1.3	Dependents		
1.3.1	Son	Nil	--
1.3.2	Daughter	Nil	--
2.	Details of motor vehicles	Make/year	Remarks if any / year of acquisition.
2.1	Self	Nil	--
2.2	Spouse	Toyota Corolla 1.8/2004	2004. Sold for Rs.60,000/- on 28.11.2018.
		Toyota Kirloskar Motor Pvt. Ltd. / Toyoa Yaris 1.5J / 2018	2018
2.3	Dependents		
2.3.1	Son	Honda Cars India Ltd. / Amaze 1.2 S CVT (I-VTEC) / 2018	2018
2.3.2	Daughter	Nil	--
3.	Ornaments & other valuables	Approximate Total Weight	Remarks if any.
3.1	Self	(i) 80 Tolas of gold, which includes Karas (2 pairs), 2 rings, 3 sets, 3 chains, 4 pairs of ear rings, 5 coins, 2 biscuits. (ii) Diamonds, which includes 4 rings, 2 pairs of karas, 2 sets. (iii) Approximately 15 kgs. Silver	Some part of jewellery received by spouse in Istridhan from parental/ matrimonial sides and remaining purchased over the years.
3.2	Spouse		
3.3	Dependents		
3.3.1	Son	Nil	--
3.3.2	Daughter	Nil	--
4.	Bank deposits, fixed deposits, shares/ Public Provident Fund, General Provident Fund, Debentures/ Mutual Funds, etc.	Description & Value	
4.1	Self	Saving Bank/Salary Account in State Bank of India, Punjab & Haryana High Court Branch, Chandigarh.	Clear Balance Rs.1430/- + Mod Balance Rs.13,17,450/- as on 23.11.2022.
		Joint Saving Account with Daughter in State Bank of India, Punjab & Haryana High Court Branch, Chandigarh	Clear balance Rs.1,08,432/- + MOD balance of Rs.13,26,944/- as on 23.11.2022

		Group Provident Fund	Rs.1,25,12,511/- as per last GPF Statement for the year 2021-2022,
		Public Provident Fund in State Bank of India, High Court Branch, Chandigarh	Balance Rs.4,76,116/- as on 23.11.2022
		Fixed Deposit receipt in A.U. Small Finance Bank, Gurugram	Rs.80,00,000/-, Value Date 24.11.2022, Maturity Date 25.11.2024.
		One Insurance Policy of LIC of India, (Term of Policy 30 Years - 1997-2027)	Sum assured Rs.7,35,000/-, Premium Amount Rs.9996.00 yearly.
		1000 Tax Free, Secured, Redeemable, Non-convertible Bonds in the nature of Debentures, allotted by National Bank for Agriculture and Rural Development on 23.03.2016 for 15 years.	Face value of Rs.1,000/- each.
		1000 Tax Free, Secured, Redeemable, Non-convertible Bonds in the nature of Debentures, allotted by Indian Railway Finance Corporation Limited on 22.03.2016 for 15 years.	Face value of Rs.1,000/- each.
4.2	Spouse	Saving Bank Account in State Bank of India, Punjab & Haryana High Court Branch, Chandigarh.	Clear Balance Rs.8000/- + Mod Balance Rs.12,24,000/- as on 23.11.2022.
		Public Provident Fund Account in State Bank of India, Punjab & Haryana High Court Branch, Chandigarh.	Balance Rs.9,94,336/- as on 23.11.2022.
		Fixed Deposit receipt in A.U. Small Finance Bank, Gurugram	Rs.85,00,000/- Value date 24.11.2022. Maturity date 25.11.2024.
		One Insurance Policy of LIC of India, (Term of Policy 21 Years - 2009-2030)	Sum assured Rs.5,00,000/- Premium Amount Rs.29272.00 yearly.
		1000 Tax Free, Secured, Redeemable, Non-convertible Bonds in the nature of Debentures, allotted by National Bank for Agriculture and Rural Development on 23.03.2016 for 15 years.	Face value of Rs.1,000/- each.

		1000 Tax Free, Secured, Redeemable. Non-convertible Bonds in the nature of Debentures, allotted by Indian Railway Finance Corporation Limited on 22.03.2016 for 15 years.	Face value of Rs.1,000/- each.
4.3	Dependents		
4.3.1	Son	One Insurance Policy of LIC of India, (Term of Policy 21 Years - 2010-2031)	Sum assured Rs.1000000.00, Premium Amount Rs.48018.00 yearly.
4.3.2	Daughter	(i) One Insurance Policy of LIC of India, (Term of Policy 20 Years - 2010-2030)	Sum assured Rs.537500.00, Premium Amount Rs.25284.00 yearly.
		(ii) Joint Saving Account with Father in State Bank of India, Punjab & Haryana High Court Branch, Chandigarh.	Clear balance Rs.1,08,432/- + MOD balance of Rs.13,26,944/- as on 23.11.2022.

Place: Chandigarh

Date: 24.11.2022

Sd/-

Signature of the Hon'ble Judge